

Central Administrative Tribunal  
Principal Bench: New Delhi

OA No.1389/2002  
MA 73/2003

this the day of 25th February, 2003

Hon'ble Sh.Shanker Raju, Member(J)

O.P.Wadhwa,  
House No.1066-A, Sector-B, Pocket-I  
Vasant Kunj,  
New Delhi.  
(By Advocate: Applicant in person)

...Applicant

Versus

1. Assistant Accounts Officer,  
(A&E) Haryana,  
Lekha Bhawan, Plot No.4 & 5,  
Sector 33-B,  
Chandigarh 160 047 (UT).
2. Shri Q.L.Kapoor,  
Executive Engineer (D.D.O.),  
Construction Division,  
3-Sham Nath Marg,  
Delhi-110054.  
(Presently at Sonepat)  
c/o Superintending Engineer,  
Y.W.S. Circle,  
3-Sham Nath Marg,  
Delhi-110054.
3. Shri R.K.Garg, HSE-I,  
Superintending Engineer,  
Y.W.S. Circle,  
3-Sham Nath Marg,  
Delhi-110054.
4. Office of the Comptroller &  
Auditor General of India,  
10, Bahadurshah Zafar Marg, Delhi-110002.  
(By Advocate:Sh.Madhav Panikar for Respondent Nos.1 & 4.  
Sh.Sunder Khatri for Respondent Nos. 2 & 3.)

ORDER(ORAL)

By Hon'ble Sh.Shanker Raju Member(J)

Applicant in person seeks permission to withdraw  
the OA with liberty to approach before appropriate forum  
in accordance with law. Permission granted. The OA is  
accordingly dismissed as withdrawn.

*S.Raju*

(Shanker Raju)  
Member(J)

/kd/